

DIVISION BENCH
COURT - II

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1382(KB)2020
IA(I.B.C)/358(KB)2024, IA(I.B.C)/678(KB)2024,
IA(I.B.C)/1187(KB)2024, CONT.A. (IBC)/4(KB)2024,
IA(I.B.C)/534(KB)2024, IA(I.B.C)/732(KB)2024,
IVN.P (IBC)/13(KB)2024, IA(I.B.C)/419(KB)2024,
IVN.P (IBC)/15(KB)2024, IA(I.B.C)/2013(KB)2023,
IVN.P (IBC)/7(KB)2024, IA(I.B.C)/317(KB)2024,
IA(I.B.C)/275(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

IN THE MATTER OF	UCO BANK VS DARJEELING ORGANICTEA ESTATES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Pratik Ghose, Adv.] For the Respondent
Mr. Avishek Roy Chowdhury, Adv.]

Mr. Anirban Mandal, Adv.] For the Respondent No.5
Mr. A.K. Mishra, Adv.]
Mr. B.P. Singh, Adv.]

Mr. Shaunak Mitra, Adv.] For the Resolution Professional
Mr. Dripto Majumdar, Adv.]
Mr. Manas Das, Adv.]
Mr. Chandan Mohata, Adv.]
Mr. Santanu Brahma, RP]

Mr. Anirban Ray, Adv.] For the State of West Bengal in
Mr. Avishek Guha, Adv.] IVN.P (IBC)/13(KB)2024
Ms. Arunika Dutta, Adv.]
Mr. Kaustav De Sarkar, Adv.]

Mr. Avishek Guha, Adv.] For the State of West Bengal in
Ms. Arunika Dutta, Adv.] IA(I.B.C)/2013(KB)2023
Mr. Kaustav De Sarkar, Adv.]

Mr. Avishek Guha, Adv.] For the ICICI Bank
Ms. Arunika Dutta, Adv.]
Mr. Kaustav De Sarkar, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **12th August, 2024**.

Anamitra Pal
Court Officer